THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/03/2013/___

Dated, Shillong March, 2015.

NOTIFICATION

Pursuant to the Resolution of the Full Court Meeting held on 4th March, 2015 it is hereby notified that 6th March, 2015, is declared as holiday and in lieu thereof the High Court shall work on 28th March 2015 (Saturday) to compensate the holiday for 6th March 2015.

By Order,

REGISTRAR GENERAL

Memo No. HCM.II/03/2013/645

Dated, Shillong 4th March, 2015.

Copy to :-

- 1. The Registrar, High Court of Meghalaya, Shillong.
- 2. The Joint Registrar-cum-OSD in Hon'ble Chief Justice secretariat. High Court of Meghalaya, Shillong.
- 3. The Joint Registrar-cum-Secretary to Hon'ble Chief Justice. High Court of Meghalaya, Shillong.
- 4. Officer-On-Special Duty, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrar (Prcl), High Court of Meghalaya, Shillong.
- 6. The Deputy Registrar (Estt/Judl), High Court of Meghalaya, Shillong.
- 7. The Assistant Registrar (Judl), High Court of Meghalaya, Shillong.
- 8. Private Secretary to Hon'ble Mr Justice T.N.K Singh.
- 9. Private Secretary to Hon'ble Mr Justice S.R.Sen.
- 10. The Librarian-cum-Research Officer, High Court of Meghalaya, Shillong, for necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong, for necessary action.
- 12. The Sr. Translator (i/c stationery), High Court of Meghalaya, Shillong.
- 13. The Court Officer, High Court of Meghalaya, Shillong.
- 14. Accountant-cum-cashier, High Court of Meghalaya, Shillong.
- 15. The Secretary, High Court Bar Association, Shillong.
- 16. Notice Board.
- 17. Office file.